

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 105
IA-3517/ND/2021
(IB)/394(ND)2019

IN THE MATTER OF:

Fine Group Corporation Ltd.	...	Applicant
Vs.		
Lemon Electronics	...	Respondent

Order under Section 9 of IBC

Order delivered on 16.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Abhishek Anand, Mr. Kunal Godhwani, Advs.
For the Respondent	: Mr. Chandrashekhar A. Chakalabbi, Adv for ICICI Bank

ORDER

This is an application filed by the Monitoring Committee seeking direction against ICICI Bank Ltd. Learned Counsel for the ICICI Bank Ltd. states that he shall be taking instructions with respect to resolving the issue and short adjournment be granted. The Monitoring Committee's request will be resolved to on the statement made by the Learned Counsel for the ICICI Bank.

List on **26.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

